



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

It is for information to all concerned that today (i.e. on 09.09.2022):

1. The Hon'ble Division Bench-II comprising of Hon'ble Mr. Justice N.K. Singh and Hon'ble Mrs. Justice S.P. Khaund will not sit and the matters listed before the said Bench are deferred and will be notified later on. Urgent matters relating to the said Bench, mention may be made before the Special Division Bench comprising of Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mrs. Justice Mitali Thakuria.
2. The Single Bench of Hon'ble Mr. Justice N.K. Singh will sit at 10:30 A.M. and will take up Item nos. 9-15, 25-27, 42 & 49 listed before the Single Bench of Hon'ble Mr. Justice Ajit Borthakur and item nos. 2-5, 8-15, 37-38 listed Before the Single Bench of Hon'ble Mr. Justice Manish Choudhury.
3. The Single Bench of Hon'ble Mr. Justice Ajit Borthakur will not sit.
4. Item nos. 1-8, 16-20, 22-24, 28-40, 43-48, 50-51 and 52-57 listed before the Single Bench of Hon'ble Mr. Justice Ajit Borthakur will be taken up by the Single Bench of Hon'ble Mr. Justice Devashis Baruah.
5. Item nos. 21 and 41 listed before the Single Bench of Hon'ble Mr. Justice Ajit Borthakur are deferred and will be notified later on.
6. Item nos. 6 to 44 and 51 listed before the Single Bench of Hon'ble Mr. Devashis Baruah are deferred and will be notified later on. Urgent matters relating to the said Bench may be mentioned before his Lordship (Hon'ble Mr. Justice Devashis Baruah).

BY ORDER

Dated, Guwahati, the 09th of September, 2022.